

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 13.02.2024

Appeal No. 14 of 2023

Mr. Bhavin Pradyumna Pandya & Anr. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Kunal Katariya, Advocate with Mr. Sahebrao Wamanrao Buktare, Ms. Ashmita Goradia, Advocates and Mr. Ravi Vijay Ramaiya, CA i/b Shah & Ramaiya, Chartered Accountants for the Appellants.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. K. Ashar & Co. for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April 17, 2024.

13.02.2024
PTM

Ms. Meera Swarup
Technical Member